NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY -- MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (CAA) No.85/230/HDB/2017
NAME OF THE COMPANY	Incor Chennai Projects Four Pvt Ltd
NAME OF THE PETITIONER(S)	
	PBEL Property Development (India) Pvt Ltd&
	2 others
NAME OF THE RESPONDENT(S)	Incor Chennai Projects Four Pvt Ltd
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
L. Avanind Reddy	Advocate	anavindreddy. 1@	1 to by
		9652887117	L. Co

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Enclosed Order Sheet

Heard Shri L. Aravind Reddy, Learned Counsel for the Petitioner.

Post the case on 16.10.2017.

Member (T)

Member (J'

Bm